

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

TRANSFERRED APPLICATION NO.44 OF 1987.

Shri Pandurang Ramchandra Pawar,  
Kadadi Chawl, Station Road,  
Solapur.

AND THREE OTHERS.

... Applicants.

V/s.

- 1) Union of India, through  
The General Manager,  
Central Railway,  
Bombay V.T.
- 2) Divisional Railway Manager,  
Central Railway,  
Solapur.
- 3) Divisional Personnel Officer,  
Central Railway,  
Solapur.



AND OTHERS.

... Respondents.

Coram: Hon'ble Member (A), Shri J.G.Rajadhyaksha  
Hon'ble Member (J), Shri M.B.Mujumdar

TRIBUNAL'S ORDER:

Dated: 01/06/1988.

Applicant Nos. 1 to 3 who were present on the last date are not present today.

We had directed Respondent Nos. 1 to 4 & advocate to serve notices on applicant No.4 and respondent Nos.5 to 9. Accordingly respondent Nos.5 to 9 are served. But out of them only respondent No.6, Shri Laxman Ambaji Koli is present today. Mr. Rege states that applicant No.4, Sayed Mahiboob Abdul Karim could not be served because he has left India and gone to Iraq.

Hence the application i.e. Regular Civil Suit No.282/85 is dismissed for default of applicants with no order as to costs. Inform all the applicants and their advocate Shri Mantge at the address given on the Vakil Patra at Ex.'2'. Intimation to applicant No.4 should be sent at the address given by the respondents in their letter dtd. 30th May, 1988.

/TRUE COPY/

jk/-

A handwritten signature in black ink, appearing to read "Paread".  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH,  
NEW BOMBAY 400 614